

(On firm's letter head)

APPLICATION FOR EMPANELMENT OF STOCK AUDITORS
(To be submitted with all supportive documents to reach Central Office,
Chennai on or before 30.11.2017)

To

Indian Overseas Bank
Inspection Department
2nd Floor, Annexe Building,
Central Office,
763 Anna Salai
Chennai – 600002.

Dear Sir,

We apply for empanelment as stock auditors with your Bank and furnish the required details hereunder:

Name of the firm	
Address with Pin Code	
Address of Branch Office/s	
Constitution (Proprietor/Partnership)	
Name of Proprietor/Partners	
Contact Number (Landline & Mobile No.)	
Email ID	

Qualification of Proprietor/Partners	
Total Experience	
Prior experience with IOB, if any.	

We solemnly declare that the information furnished above is true and nothing has been concealed. In case, any information/document is found to be untrue, the Bank may take necessary action, including blacklisting of the firm, as it may deem fit.

For & on behalf of _____

Authorised Signatory
Name & Designation

Enclosures:

- a. Registration Certificate
- b. Profile of the partners
- c. PAN of the firm
- d. Letter of empanelment/assignment with other Banks/FIs
- e. Proof of engagement with IOB